kindly to declare this University as a Central University before the University celebrates its Centenary next year.

(ii) Need for providing jobs to the unemployed and payment of unemployment allowance to persons whom Government fails to give job in one year.

श्री मनी राम बागड़ी (हिसार) : उपाध्यक्ष महोदय, देश में बढ़ती हुई बेकारी को ज्यों-ज्यों रोकने की कोशिश की गई, वह बढ़ती ही गई। अब चरम-सीमा पर है। पढ़े-लिखों की तादाद बढ़ रही है, गांवों में जमीन सिकुड़ रही है, आबादी बढ़ रही है। बेकारों की तादाद में आजादी से पहले और अब में आकाश-पाताल का अन्तर हो गया है। बेकारी को कम न किया गया तो देश खत्म हो जायेगा। सिर्फ नगरों से नहीं अमल से काम करना होगा।

1. सरकार की फिजूल खर्ची कम की जाये,

2. आमदनी और खर्च पर रोक लगायें,

3. देश के चन्द घरानों की पूंजी को बढ़ने से रोका जाये,

4. आमदनी और खर्च का जो फर्क दरिद्र और बड़े में है, उसको रोका जाये,

इन उपायों से जो पूंजी बचे, उससे बेकारी घटाने के लिए नीचे लिखे यत्न किये जायें :—

(1) एक खेतिहर पल्टन बनायें, जो जमीन नकारी पड़ी है, उसको काश्त के काबिल बनायें। सरकार उस खेतिहर पल्टन को उजरत और सहूलियत दे।

(2) अनपढ़ प्रौढ़ नर-नारियों की पढ़ाई के लिए शिक्षा पलटन बनाई जाये, जिससे देश की अनपढ़ता खत्म हो और पढ़े-लिखे लड़कों और लड़कियों को काम मिल सके।

(3) छोटे-छोटे काम-धन्धों जैसे सड़क निर्माण, बांध इत्यादि के वास्ते मजदूर पलटन बनाई जाये जो बड़ी मशीनों के बगैर रचना का काम पूरा कर सकें।

(4) घर-घर में से एक प्राणी को सरकारी या गैर-सरकारी काम जरूर मिले।

(5) बेकार लोगों को एक साल तक अगर गवर्नमेंट काम न दे सके, तो बेकार लोगों को कम से कम 400 रुपये बेकारी भत्ता प्रतिमास दिया जाना चाहिये।

(iii) Need for giving more benefits and facilities to the freedom fighters.

SHRI N. DENNIS (Nagercoil) : Sir, the demand of the freedom fighters for extension of benefits referred herein have to be redressed at the earliest. House-sites have to be allotted to deserving freedom fighters. The rules and regulations for providing employment and educational benefits for the children of freedom fighters have to be extended and strictly implemented. "Thamara Pathrams" have to be awarded to all genuine freedom fighters without further delay. They have to be given due honour by extending invitations to all States and Central Government functions. Welfare centres in every Taluk have to be opened to protect and safeguard the needy among them. Their pension amount has to be enhanced to suit the present day living conditions. They have to be provided with representation of nomination to the State and Central

legislatures and also to the local bodies. To arouse national feelings and patriotism among the school children, the life sketches of deserving freedom fighters have to be included as lessons in educational institutions. Free bus travel facilities at least in the respective district of the freedom fighters have to be provided. The proposed railway-free passes to be issued to them should be permanent passes. Government may be pleased to pass early orders of redressal of these and other grievances of the freedom fighters at the earliest.

(iv) Need to provide relief to people of Changthang region of Ladakh to raise their cattle wealth which they lost in 1982 snowfall.

SHRI P. NAMGYAL (Ladakh) : Sir, with your permission. I would like to raise the following matter under rule 377 :—

Time and again the attention of the Government of India has been drawn to the non-payment of relief to the sufferers of national calamities caused by heavy snowfall that occured in 1982 in the Changthang region of Ladakh. Over 85,000 heads of cattle, sheep and goat had perished and not a single paise was paid although the margin money kept at the disposal of the State Government by the Central Government is reported to have already been drawn and utilised.

I, therefore, request the Government of India to intervene in the matter and release the relief at the earliest enabling the Changpa tribes to raise their cattle wealth with the help of relief money to sustain the livelihood.

(v) Likely closure of certain uneconomic Railway-Stations in Madurai Division of Southern Railway.

SHRI D.S.A. SIVAPRAKASAM (Tirunelveli) :** Sir, it is understood that some Stations in Madurai Division of Southern Railway are being closed. The reason is lack of revenue from these Stations. Our Railways are running 136 uneconomic lines at an annual loss of Rs. 130 crores in public interest. Similarly, many essential commodities are being transported by Railways at subsidised freight rate. In this background it is not proper to close down certain Stations. If the Stations at Melakalloot and Karukurichi located in backward areas are ordered to be closed, then I seek the revocation of the order. These two Stations are on Tirunelveli-Shen-cottah line from where students and Government servants come to Tirunelveli and Karukurichi is a traditional pot-making centre with many tiny units. Milk is transported from Melakothori to Tirunelveli. It is requested that these Stations should not be closed.

(vi) Need to provide certain facilities to Bengali refugee families settled in Pilibhit, U.P.

श्री हरीश कुमार गंगवार (पीलीभीत) : उपाध्यक्ष जी, आपकी अनुमति से मैं नियम 377 के अन्तर्गत विशेष उल्लेख करना चाहता हूं। उत्तर प्रदेश के पीलीभीत जिले में केन्द्रीय सरकार ने हजारों बंगाली शरणार्थी परिवारों को बसाया है। ये अधिकतर पूरनपुर तहसील के जंगली क्षेत्र में बसे हुए हैं। ये परिवार पेयजल, बैंक ऋण, चिकित्सालय, विद्यालय तथा सड़कों की सुविधा से वंचित हैं। आवागमन के लिए कोई भी पक्की सड़क नहीं है।

20, 25 वर्ष तक खेती करने के बाद भी इस भूमि के पट्टे उन्हें नहीं किये गये हैं। परिणामस्वरूप कृषि के विकास से सम्बन्धित ऋण उन्हें नहीं मिल पा रहा है क्योंकि उनके नाम स्वामी के रूप में

**The original speech was delivered in Tamil.